

Notification No.120/Admin (Services) / 17.05.2022

ORDER

The Hon'ble Court has been pleased to effect the following arrangement, effecting re-shuffling between District & Sessions Judges/Officers in the equivalent rank. The Hon'ble Court has also been pleased to designate senior Additional District & Sessions Judges as Officers in the District & Sessions Judges and equivalent Rank.

The Government notifications as subsequent notifications shall follow in due course. The Officers named as under be accordingly ready to take charge at their new place of posting indicated against their name, on or before 25.05.2022.

S.No.	Officer Name (Shri/Smt.)	From (Present Posting)	To (New Posting)
1.	Radhey Shyam Yadava	District & Sessions Judge, Chitrakoot	Presiding Officer Motor Accident Claims Tribunal, Faizabad
2.	Mohd. Azhar Husain Idrisi	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Meerut	Presiding Officer Commercial Court, Faizabad
3.	Yashwant Kumar Mishra	District & Sessions Judge, Bulandshahar	Presiding Officer Land Acquisition, Rehabilitation & Resettlement Authority, Varanasi
4.	Shiv Kumar-I	District & Sessions Judge, Mirzapur	Presiding Officer Land Acquisition, Rehabilitation & Resettlement Authority, Allahabad
5.	Sanjeev Fauzdar	District & Sessions Judge, Firozabad	District & Sessions Judge, Faizabad
6.	Santosh Rai	District & Sessions Judge, Sultanpur	District & Sessions Judge, Fatehpur
7.	Avnish Saxena	Spl.Officer-Vigilance, High Court, Allahabad	District & Sessions Judge, Gautam Budh Nagar
8.	Anil Kumar Jha	District & Sessions Judge, Ramabai Nagar (Kanpur Dehat)	Presiding Officer, Motor Accident Claims Tribunal, Balrampur
9.	Madan Pal Singh	District & Sessions Judge, Jaunpur	District & Sessions Judge, Bijnor
10.	Dinesh Chand	District & Sessions Judge, Azamgarh	Presiding Officer Motor Accident Claims Tribunal, Chitrakoot
11.	Ashok Kumar-VII	District & Sessions Judge, Gautam Budh Nagar	Principal Judge, Family Court Azamgarh
12.	Narendra Bahadur Yadav	District & Sessions Judge, Balrampur	Presiding Officer Commercial Court, Moradabad
13.	Dr. Deepak Swaroop Saxena	District & Sessions Judge, Gonda	Principal Judge, Family Court, Bulandshahar
14.	Jitendra Kumar Pandey	Presiding Officer, Commercial Court, Moradabad	District & Sessions Judge, Ballia

S.No.	Officer Name (Shri/Smt.)	From (Present Posting)	To (New Posting)
15.	Ajai Kumar Srivastava-II	Presiding Officer, Motor Accident Claims Tribunal, Kanpur Nagar (South)	Presiding Officer, Motor Accident Claims Tribunal, Kannauj
16.	Lal Chandra Gupta	Presiding Officer, Commercial Court, Varanasi	District & Sessions Judge Ramabai Nagar (Kanpur Dehat)
17.	Avinash Saksena	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority Lucknow	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Kanpur Nagar
18.	Jitendra Kumar Singh	Chairman, Commercial Tax tribunal, Lucknow	District & Sessions Judge, Azamgarh
19.	Smt. Vani Ranjan Agrawal	Principal Judge, Family Court, Bhadohi	District & Sessions Judge, Jaunpur
20.	Surendra Singh-II	Principal Judge, Family Court, Aligarh	District & Sessions Judge, Ghazipur
21.	Lallu Singh	Presiding Officer, Commercial Court, Aligarh	District & Sessions Judge, Balrampur
22.	Ravindra Kumar-I	Principal Judge, Family Court, Hapur	District & Sessions Judge, Gonda
23.	Achal Sachdev	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Jhansi	District & Sessions Judge, Rampur
24.	Smt. Babita Rani	Chairman, Administrative Tribunal-III, Lucknow	District & Sessions Judge, Firozabad
25.	Anmol Pal	Principal Judge, Family Court, Ambedkar Nagar	District & Sessions Judge, Mirzapur
26.	Utkarsh Chaturvedi	Principal Judge, Family Court, Sultanpur	District & Sessions Judge, Bahraich
27.	Sunil Kumar-IV	Principal Judge, Family Court, Allahabad	Principal Judge, Family Court, Maharajganj
28.	Ram Sulin Singh	Principal Judge, Family Court, Balrampur	Presiding Officer, Commercial Court, Varanasi
29.	Raj Kumar Singh	Principal Judge, Family Court, Budaun	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Meerut
30.	Vishnu Kumar Sharma	Principal Judge, Family Court, Etawah	Chairman, Administrative Tribunal-III, Lucknow
31.	Satendra Kumar	Principal Judge, Family Court, Kannauj	Presiding Officer, Commercial Court, Aligarh
32.	Vijay Shanker Upadhyaya	Principal Judge, Family Court, Fatehpur	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Barielly
33.	Inder Preet Singh Josh	Presiding Officer, Commercial Court, Gautam Budh Nagar	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Jhansi
34.	Sanjiv Pandey	Principal Judge, Family Court, Bijnor	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Gautam Budh Nagar
35.	Pankaj Kumar Agrawal	Principal Judge, Family Court, Muzaffarnagar	Principal Judge, Family Court, Allahabad
36.	Pankaj Kumar Singh	Senior Registrar, Allahabd High Court, Lucknow	District & Sessions Judge, Bulandshahar

S.No.	Officer Name (Shri/Smt.)	From (Present Posting)	To (New Posting)
37.	Kuldeep Saxena	Principal Judge, Family Court, Lakhimpur Kheri	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Gorakhpur
38.	Anupam Kumar	Presiding Officer, Motor Accident Claims Tribunal, Saharanpur	Presiding Officer, Commercial Court, Gautam Budh Nagar
39.	Davendra Singh	Principal Judge, Family Court, Gorakhpur	Presiding Officer, Commercial Court, Barielly
40.	Arvind Malik	Principal Judge, Family Court, Shamli	Chairman, Commercial Tax Tribunal, Lucknow
41.	Pradeep Kumar Singh-II	Principal Judge, Family Court, Varanasi	Principal Judge, Family Court, Faizabad
42.	Sanjay Kumar Malik	Principal Judge, Family Court, Jhansi	Principal Judge, Family Court, Aligarh
43.	Neeraj Kumar	Principal Judge, Family Court, Banda	Presiding Officer, Commercial Court, Meerut
44.	Harish Tripathi	Principal Judge, Family Court, Barielly	Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Lucknow
45.	Satya Prakash Tripathi	Principal Judge, Family Court, Ballia	Principal Judge, Family Court, Raebareli
46.	Ravindra Vikram Singh	Principal Judge, Family Court, Raebareli	Presiding Officer, Commercial Court, Jhansi
47.	Amit Pal Singh	Principal Judge, Family Court, Jalaun at Orai	Principal Judge, Family Court, Hapur
48.	Ram Naresh Maurya	Principal Judge, Family Court, AGRA	Principal Judge, Family Court, Bhadohi
49.	Arvind Kumar Mishra-II	Principal Judge, Family Court, Basti	Principal Judge, Family Court, Kanpur Nagar
50.	Smt. Anita Raj	Principal Judge, Family Court, Ghaziabad	Principal Judge, Family Court, Basti
51.	Ashok Kumar Premi	Principal Judge, Family Court, Hamirpur	Principal Judge, Family Court, Jhansi
52.	Manoj Kumar Singh Gautam	Presiding Officer, Motor Accident Claims Tribunal, Jaunpur	Principal Judge, Family Court, Gorakhpur
53.	Adil Aftab Ahmad	Principal Judge, Family Court, Mau	Principal Judge, Family Court, Ambedkar Nagar
54.	Ramesh Chand-I	Principal Judge, Family Court, Kanpur Nagar	Principal Judge, Family Court, Etawah
55.	Smt. Reeta Kaushik	Principal Judge, Family Court, Faizabad	Principal Judge, Family Court, Jaunpur
56.	Bhoo Dev Gautam	Presiding Officer, Motor Accident Claims Tribunal, Faizabad	Presiding Officer, Motor Accident Claims Tribunal, Jaunpur
57.	Ram Nagina Yadav	Presiding Officer, Motor Accident Claims Tribunal, Lucknow	Principal Judge, Family Court, Sant Kabir Nagar
58.	Birendra Kumar Singh	Presiding Officer, Motor Accident Claims Tribunal, Bulandshahar	Principal Judge, Family Court, Ghaziabad
59.	Ashok Kumar Singh-V	Presiding Officer, Motor Accident Claims Tribunal, Gautam Budh Nagar	Principal Judge, Family Court, Mau
60.	Rajendra Prasad Srivastava-III	Presiding Officer, Motor Accident Claims Tribunal, Agra	Principal Judge, Family Court, Banda
61.	Indra Deo Dubey	Presiding Officer, Motor Accident Claims Tribunal, Allahabad	Principal Judge, Family Court, Hamirpur

S.No.	Officer Name (Shri/Smt.)	From (Present Posting) (South)	To (New Posting)
62.	Satya Prakash	Principal Judge, Family Court, Jaunpur	Principal Judge, Family Court, Budaun
63.	Dhruva Kumar Tiwari	Presiding Officer, Motor Accident Claims Tribunal, Rampur	Presiding Officer, Motor Accident Claims Tribunal, Kanpur Nagar (South)
64.	Padmakar Mani Tripathi	Addl. District & Sessions Judge, Lucknow	Principal Judge, Family Court Balrampur
65.	Zaigam Uddin	Addl. District & Sessions Judge, Raebareli	Principal Judge, Family Court, Jalaun at Orai
66.	Km. Rekha Agnihotri	Spl. Judge/Addl. District & Sessions Judge, Gaziabad	Principal Judge, Family Court, Lakhimpur Kheri
67.	Rakesh Kumar Shukla	Spl. Secy & Addl. L.R., Govt of U.P.	Presiding Officer, Motor Accident Claims Tribunal, Kanpur Nagar
68.	Chandra Bhanu Singh	Addl. District & Sessions Judge, Budaun	Presiding Officer, Motor Accident Claims Tribunal, Aligarh
69.	Vipin Kumar-I	Addl. District & Sessions Judge, Balrampur	Principal Judge, Family Court, AGRA
70.	Km. Aradhana Rani	Addl. District & Sessions Judge, Saharanpur	Presiding Officer, Motor Accident Claims Tribunal, Rampur
71.	Dharni Dhar Ojha	Judicial Member, Commercial Tax Tribunal, Kanpur Nagar	Presiding Officer, Motor Accident Claims Tribunal, Gorakhpur
72.	Arbind Kumar Upadhyay	Addl. District & Sessions Judge, Spl. Judge/ Pilibhit	Presiding Officer, Motor Accident Claims Tribunal, Kaushambi
73.	Vinod Kumar Jaiswal	Addl. District & Sessions Judge, Kushinagar	Principal Judge, Family Court, Kannauj
74.	Rajeshwar Shukla	Addl. District & Sessions Judge, Bulandshahar	Principal Judge, Family Court, Fatehpur
75.	Smt. Rajani Singh	Spl. J. (SC/ST, Pev.of Atrocities Act), Balrampur	Principal Judge, Family Court, Ballia
76.	Satya Nand Upadhyaya	Addl. District & Sessions Judge, Gorakhpur	Presiding Officer, Motor Accident Claims Tribunal, Aligarh
77.	Rajesh Upadhyay	Spl. J. (SC/ST, Pev.of Atrocities Act), Kushinagar	Presiding Officer, Motor Accident Claims Tribunal, Agra
78.	Vinod Kumar Singh-IV	Addl. District & Sessions Judge, Lakhimpur Kheri	Principal Judge, Family Court, Bijnor
79.	Anil Kumar Pandey	Addl. District & Sessions Judge, Mathura	Principal Judge, Family Court, Shamli
80.	Narendra Kumar Pandey	Spl. J. (SC/ST, Pev.of Atrocities Act), Mathura	Presiding Officer, Motor Accident Claims Tribunal, Gautam Budh Nagar
81.	Sanjay Kumar-III	Addl. District & Sessions Judge, Sitapur	Presiding Officer, Motor Accident Claims Tribunal, Saharanpur
82.	Ravindra Kumar-II	Addl. District & Sessions Judge, Hardoi	Presiding Officer, Motor Accident Claims Tribunal, Lucknow
83.	Rajendra Prasad Tripathi	Addl. District & Sessions Judge, Varanasi	Principal Judge, Family Court, Barielly
84.	Mahendra Singh-III	Spl. J. (SC/ST, Pev.of Atrocities Act), Budaun	Principal Judge, Family Court, Sultanpur
85.	Budhi Sagar Mishra	Addl. District & Sessions Judge, Mau	Presiding Officer, Motor Accident Claims Tribunal, Allahabad (South)
86.	Arvind Kumar Srivastava	Addl. District & Sessions Judge, Jaunpur	Principal Judge, Family Court, Varanasi

S.No.	Officer Name (Shri/Smt.)	From (Present Posting)	To (New Posting)
87.	Smt. Reeta Gupta	Spl. J. (SC/ST, Pev.of Atrocities Act), Sitapur	Principal Judge, Family Court, Gonda

Sri **Peesh Pandey**, presently Registrar, N.C.L.A.T., New Delhi, is re-designated as District & Sessions Judge/in equivalent Rank and he is to continue in his present place of posting till 27.11.2022 as Registrar, N.C.L.A.T., New Delhi.

Dated: 17.05.2022

Sd/-

(ASHISH GARG, H.J.S.)
REGISTRAR GENERAL

High Court of Judicature at Allahabad